

F.No. A-12024/4/2024-Estt National Human Rights Commission Manav Adhikar Bhawan, "C' Block, GPO Complex, INA, New Delhi – 110 023



Dated, the 2nd August, 2024

Engagement of Young Professionals as 'Legal Research Consultants' on a contract basis, in the National Human Rights Commission

The National Human Rights Commission (NHRC) proposes to engage law graduates, who are well conversant with the provisions of the Protection of Human Rights Act, 1993 as well as the procedural regulations framed there under, as 'Legal Research Consultants' on a contract basis.

- 2. Guidelines for the engagement of Young Professionals as 'Legal Research Consultants' on a contract basis, in the National Human Rights Commission including terms & conditions etc. can be seen and downloaded from the Commission's website www.nhrc.nic.in (https://nhrc.nic.in/sites/default/files/Guidelines LRCs 25062024.pdf)
- 3. Eligible and interested candidates may apply online on the link https://hrcnet.nic.in/job/candidate/Register.aspx provided on the website of the National Human Rights Commission www.nhrc.nic.in by 3rd September, 2024 positively.
- 4. Applications are to be submitted online only on or before 3rd September, 2024. Applications received by any other mode will not be entertained.

('Sanjay Kumar') Under Secretary (Estt)